

From,

Rajiv Sharma, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad.

To,

Dr. Geeta Oberoi,
Professor,
(Director Incharge),
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal (M.P)

No. 313 /JR(S)/2015

Dated: Allahabad: July 13, 2015

Subject: Nominations for Programmes scheduled to be held in the month of July, 2015 & August, 2015 at National Judicial Academy, Bhopal.

Sir,

With reference to your letter No. NJA/Dir/Ac.Prog./2015-16/ 2361 dated 26.06.2015 on the above noted subject, I am directed to say that Hon'ble Court has been pleased to nominate the following Judicial officers for participation in the training programme scheduled in the month of July, 2015 and August 2015 at National Judicial Academy, Bhopal which are as under:

S. N	Prog No.	Dur ation in days	Programme Date		Name of the Programme	Participants to be Nominated		Nomination
JULY 2015								
1	P-935	4	24.07.15	27.07.15	<i>Workshop on Legal framework to deal with Drug Addiction and Drug Trafficking</i>	Special	Judges Presiding over NDPS Courts	1.Sri Subhash Chand, Additional District & Sessions Judge, Meerut. 2.Sri Ashwini Kumar Tripathi, Additional District & Sessions Judge, Agra.
2	P-936	3	29.07.15	31.07.15	<i>Conference on Function of Registrar (Administration)</i>	Registrar	Registrar (Administration) from High Courts	Sri Sheo Kumar Singh-I, Registrar General, High Court of Judicature at Allahabad.
AUGUST 2015								
3	P-938	4	13.08.15	16.08.15	<i>Refresher Course for CBI Courts</i>	Special	Judges Presiding over CBI Courts	1.Sri Anil Kumar Jha, Spl. Judge (Anti Corruption), CBI Cour No. 2, Ghaziabad. 2. Sri Brijesh Kumar Pandey, Spl. Judge (Anti Corruption), CBI Court No. 4, Lucknow.

4	P-939	3	21.08.15	23.08.15	Conference on Function of Registrar (Judicial)	Registrar	Registrar (Judicial) from High Courts	Sri Rajiv Sharma, Joint Registrar (Judicial) (Services), High Court of Judicature at Allahabad.
---	-------	---	----------	----------	---	-----------	---------------------------------------	---

Yours faithfully,

**Sd/-
Joint Registrar (Judicial) (Services)**

No. 313 (i)/JR(S)/2015 dated: July 13, 2015

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, Meerut, Agra, Ghaziabad & Lucknow kindly inform the officers concerned accordingly.
3. Sri Sheo Kumar Singh-I, Registrar General, High Court of Judicature at Allahabad with the request to kindly participate in the said training programme under intimation to the Court.
4. Sri Rajiv Sharma, Joint Registrar (Judicial) (Services), High Court of Judicature at Allahabad with the request to kindly participate in the said training programme under intimation to the Court.
5. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

**Sd/-
Joint Registrar (Judicial) (Services)**